

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 188
TO BE ANSWERED ON 08.12.2022

Funds released under ‘Swachh-Nirmal Tat Abhiyaan’

188. SHRI KANAKAMEDALA RAVINDRA KUMAR

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government has released any fund to the State Government of Andhra Pradesh in 2019 under ‘Swachh-Nirmal Tat Abhiyaan’;
- (b) if so, the details thereof;
- (c) whether Government has come across any instances of misuse/diversion of funds allotted for ‘Swachh-Nirmal Tar Abhiyaan’; and
- (d) if so, the details of punitive action taken against the State Government of Andhra Pradesh?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a)to (b) Ministry of Environment, Forest and Climate Change organized cleanliness drives on Coastal Beaches namely *Swachh-Nirmal Tat Abhiyaan* from November11-17, 2019 at 50 beaches in 10 coastal States, including Andhra Pradesh. The objective of the *Abhiyaan* was to generate awareness among the visitors about the impact of pollution on biodiversity and the need to keep the beaches clean. The *Abhiyaan* was organized with help of the State Nodal agency for Environmental Education. Andhra Pradesh National Green Corps (APNGC) was the State nodal agency for the State of Andhra Pradesh.

An amount of Rs. 37,84,550 was released to APNGC for 7 beaches selected for the *Abhiyaan* in Andhra Pradesh. An amount of Rs. 36,19,530 was utilized including for administrative expenditure and expenditure on drawing Competition. An unspent amount of Rs. 1,65,020 was returned along with audited utilization certificate.

(c) & (d) No irregularities /complaints have been received regarding implementation of *Swachh – Nirmal Tat Abhiyaan*.
